NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C.P. NO. 112(ND)15

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Manisha Anand Vs. Saga Info Solutions Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

NAME S.NO.

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: None

For the Respondent (s) : None

Order

Present none. In the interest of justice, adjourned to 16th February, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)